

S.L. No. 222

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

Original Application No. 49/2025/EZ

In the matter of:
Manbodh Kumar

... Applicant

Versus

State of Bihar & Ors.

... Respondents



AFFIDAVIT OF COMPLIANCE

I, Roma, daughter of Ranjit Singh, aged about 29 years, by faith Hindu, by profession Legal Professional residing at St. Xavier's high School Damodarpur, Bankura PO-Baghabadh Dist- Bankura West Bengal Pin 722146, do hereby solemnly affirm and say as follows:

1. That I am the Advocate on Record for the Applicant in the above-mentioned Original Application.
2. That the Hon'ble Tribunal, vide order dated 06.05.2025, directed the Applicant to deposit a cost of Rs. 500/- with the Registrar, National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That in compliance with the said order, the cost has been duly deposited of Rs. 500/- with the Registrar, National Green Tribunal, Eastern Zone Bench, Kolkata on 27.5.2025. The copy of the receipt evidencing the said deposit is annexed herewith and marked as Annexure A.

26 JUN 2025

- 4. That I state and affirm that the directions of the Hon'ble Tribunal as contained in the order dated 06.05.2025 have been fully complied with.
- 5. That the statements made above are true and correct to my knowledge and belief.

Roma
Deponent ✓

Prepared in my Office
IDENTIFIED BY ME
Advocate

Roma
ADVOCATE

Solemnly affirmed on this
___ day of June, 2025.

Before me
NOTARY



Solemnly Affirmed and Declared before me on the Identification of the Advocate.

[Signature]
Notary
SK, Nazrul Islam
Notary, Govt. of W.B.
Govt. No. 447/19
City Civil Court, Calcutta

26 JUN 2025

Roma
 Advocate
 St. Xaviers High School, Damodarpur, Bankura
 P.O :Baghabadh, District: Bankura, West Bengal-722146
 P:7908698810
 E: advroma12@gmail.com

To
 The Learned Registrar,
 National Green Tribunal,
 Eastern Zone Bench, Kolkata.

Date: 27th May, 2025

In re: Original Application No.49/2025/EZ
 In the matter of:
 Manbodh Kumar

...Applicant

Versus
 State of Bihar & Ors.

...Respondent(s)

Subject: Submission of Postal Receipt in compliance of Hon'ble Tribunal's
 Order dated 6th May, 2025

Respected Sir.

This is in relation to the above mentioned matter. I am writing on behalf of the Applicant in the matter, in compliance with the direction of the Hon'ble Tribunal wherein the Applicant was directed to file an affidavit of service and payment of cost of Rs. 500/-. In compliance thereof, please find enclosed herewith: The IPO of Rs 500/- (Indian Postal Order) bearing Nos. 56H 400995 , 56H 400996, 56H 400997, 56H 400998, 56H 400999, dated 26th May, 2025 in favour of the Registrar. National Green Tribunal, Eastern Zone Bench, Kolkata, is also enclosed herewith towards the cost as directed.

This is for your kind information and record.

Yours Faithfully
 Roma
 Roma Advocate
 Advocate for the Applicant

Encl: IPO of Rs. 500/-



Received
 Jayanta Datta
 27/05/2025